

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(B)

OA./TA/MP No. 201/98199

S.P. Vashishta Versus Union of India and Ors.

Date of Order	Orders
29.5.98	Mr. Shiv Kumar, counsel for the applicant The learned counsel for the applicant seeks to withdraw this OA with the permission that he shall be pursuing the matter with the respondent Department through a representation. Permission is allowed as prayed for. The OA is dismissed as having been withdrawn.  (Ratan Prakash) Judicial Member Copy of order issued to applicant. v, all 2. 927 dt. 8-6-98